

rials during 1972-73 and 1973-74 (April—February):—

Items	Value in Rs. crores	
	1972-73	1973-74 (April— February)
Iron & Steel	217 14	217 98
Non-ferrous metals	101 62	118 03
Chemical elements and compounds	88 87	92 96
Plastic materials, regenerated cellulose and artificial resins	11 47	14 02

#### **Agrarian Reforms during Fifth Plan**

3875. SHRI BHOGENDRA JHA: Will the Minister of PLANNING be pleased to state:

(a) whether the Fifth Plan documents lay great stress on enforcement of radical agrarian reforms in the country; and

(b) whether suitable measures will be taken to ensure the full enforcement of these reforms in all the States and Union Territories by the end of 1974?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) (a) and (b). The Draft Fifth Five-Year Plan has laid due emphasis on the speedy and effective implementation of land reform. The implementation of land reform is a continuing process. State Governments have been advised to undertake appropriate measures to expedite implementation of the same.

#### **Paper Mill in Gaya**

3876. SHRI SUKHDEO PRASAD VERMA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government of Bihar have approached the Centre to set up

paper mill near Gaya (Bihar) as raw material for the same are available there in abundance, and

(b) if so, the reactions of the Central Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM):

(a). No such proposal has been received

(b). Does not arise.

#### **Provision for Silent Valley Spill Over Scheme in Kerala**

3877 SHRI M M JOSEPH Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether no provision has been made for Silent Valley spill over scheme in Kerala due to want of sufficient resources under the Power Plan in the State for the current year, during the first year of the Plan,

(b) if so, whether Government of Kerala have requested the Government of India vide letter dated the 18th June, 1973 to post the Project for aid assistance from friendly countries especially from Canada; and

(c) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) (a) The Silent Valley Scheme was sanctioned in February 1973 and the benefits would be available in the Sixth Plan. Due to constraints of resources no funds have been provided for the year 1974-75.

(b) and (c). The Kerala Government have recommended to the Government of India the acceptance of the proposal of the Kerala State Electricity Board that this project may be posed for aid assistance from friendly countries, specially Canada. However, even if such foreign assistance was available, the Kerala State